

Declaration of Assets and Liabilities

Year 2022-23

I, Shreebhagwan Prasad, son/daughter/wife of Late Ramdeo Prasad,

aged 55 years, belonging to Bihars Vidhan Sabha, Patna

service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Cash	Rs 10,000	Rs 15000	Rs 15000	Rs 5000	Rs 4000	Rs 2500
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Rs 2,70,000	PNB- Rs 30000 Sahara 12100 (FD)	SBI- Rs 9000 PNB- Rs 5000		BOI -Rs 10000	
(iii)	Bonds, Debentures and Shares in companies						
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Prem - 24260 pa.	LIC Policy Premium 18194 pa + 9200 pa				
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Sf Ltd Edition.					
(vi)	Jewellery (give details of weight and value)	Gold-30 gm Silver=20 gm	Gold=200 gm Silver=1.5 kg	Gold=0.5 g Silver=150 g	Gold=0.5 g Silver=150 g	Gold=0.5 gm Silver=1800 gm	Gold=0.4 g Silver=2100 gm
(vii)	Other assets, such as values of claims / interests						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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4040 (WP) given
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13/11/23

2023
16/2/23

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land Khasra No 4558 - Location(s) Khasra No-188 - Survey number(s) Sasaula - Extent (Total measurement) Sitamarhi - Current market value 23 Dec					
(ii)	Non-Agricultural Land Bank No-38 - Location(s) Khasra No-08 Survey No - Survey number(s) Sasaula Ar. 5 1/2 244 - Extent (Total measurement) Bank No-578 Ar = 1320 - Current market value Survey No-388 Sq. ft. Sonbarsa Ar = 72 Dec Sitamarhi					
(iii)	Buildings (Commercial and residential) Location(s) Ar 682 Sq. ft. - Survey /door number(s) Patna - Extent (Total measurement) Khasra No-92 Survey No Ar-4 Dec 1137 (New) Mohanpur - Current market value 332 (old) Sitamarhi 275 Dec Sonbarsa.					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	Rs 1610 000 200
	(ii) Loans from financial Institutions		
	(iii) Government Dues:-		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (Including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax Including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AIDPP9641F 77259/2	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. मैं यह भी घोषित करता हूँ कि मुझे अविभाजित पैतृक संपत्ति दानचक्र भूमि (कृषि एवं आवासीय भूखंड) सीतामढ़ी एवं सोनबरसा में आवासीय भूखंड हैं जो वर्तमान में मो के नियंत्रण में हैं

Signature

Name of Employee: SHREEBHAGWAN PRASAD

Place: PATNA

Designation: ASSISTANT

Date: 13.02.2023

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.